

nisation for selected purposes, according to guidelines.

(c) The consumer grievances are attended to by the authorities administering the consumer protection laws mentioned in part (b) above.

### Indian Dairy Association

2542. PROF. AJIT KUMAR MEHTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Indian Council of Agricultural Research have been aiding by grants and acquisition of Government land the Indian Dairy Association (IDA) a registered society since last 20—30 years; and

(b) whether recently constitution of IDA has been changed and bye-laws etc. enacted without even a formal approval of its General Body?

THE MINISTER OF AGRICULTURE (SHRI RAO BIRNEDER SINGH): (a) No, Sir. The Council has, however extended token financial assistance of Rs. 10,000 to Rs. 12,000 per year upto 1979-80 to the Indian Dairy Association for publication of the "Indian Dairy Science" journal.

(b) Since IDA is a registered private society, the Council has no jurisdiction over it and therefore, has no information about the changes made in its constitution.

### Quantity of Milk per animal

2543. PROF. AJIT KUMAR MEHTA: Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) whether Government are aware of the poor quantity of milk per animal in the country as compared to other Asian, European and American countries in spite of two massive dairy projects involving investment of over rupees 600 crores since 1970 handed over for implementation to a non-official at Anand;

(b) the milk output per animal in 1970 and in 1981 in States covered by O.F.I.

as compared to those not covered by O.F.I.;

(c) whether Government will take immediate corrective steps in case the results obtained under O.F.I. project are not favourable; and if so, the details thereof; and

(d) whether Government will ensure that such questionable success is not transferred to five other friendly countries as proposed by NDDB under similar EEC World Bank projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) It is true that the average milk production per animal in Indian is low in comparison with the European and American countries. Under Operation Flood Programmes Rs. 600-crores have not been invested. Under Operation Flood I the total investments made amounted to Rs. 116.55 crores of which 25 per cent was earmarked for milk production enhancement programme. Under Operation Flood II the total disbursement made till January 1983 amounted to Rs. 126.77 crores, thus making a total investment of Rs. 243.32 crores.

(b) The average daily production of milk per animal (both cows and buffaloes) based on the milk production in the country and the population of the breedable cows and buffaloes during 1966 and 1981 is given below:

Year	Average milk production per animal per day (in grams).
1966 . . .	666.4
1971 . . .	728.8
1976 . . .	843.5
1981 . . .	972.8

Taking into account the base year of 1971 the annual growth rate upto the year 1981 comes to 3.55 per cent. No data is available regarding district and statewide milk

production per animal during the years 1970 and 1981.

(c) Operation Flood I project has achieved almost all the targets envisaged. It has also been evaluated by World Food Programme—Inter-Agency Evaluation Mission four times and all the evaluations have uniformly brought out that the project has made a commendable success.

(d) Various international agencies, like, Food and Agriculture Organisation, World Bank and European Economic Community have in fact requested the Government to assist the neighbouring countries in dairy development particularly, after in-depth evaluation of Operation Flood I Programme.

#### **Increased allocation from Central pool to states**

2544. SHRIMATI JAYANTI PATNAIK: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the requirement of wheat made by various states in 1982-83;

(b) wheat given to various states from Central pool by means of monthly allocation in 1982-83, state and month-wise;

(c) whether Government has a proposal to increase the allocation in 1983;

(d) if so, the state-wise allocation proposed to be made in 1983-84; and

(e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b). A statement showing demand and allotment of wheat from the Central Pool in respect of various States/Union Territories for the period from April, 1982 to March, 1983 is laid on the Table of the House. [Placed in Library. See No. LT-6050/83].

(c) to (e). Allocation of wheat from the Central Pool to the various states/Union Territories are made on a month to month basis, taking into account the

overall availability of stocks in the Central Pool, stocks available with the State Governments, relative needs of the various states, market availability and other related factors. As a result of monthly reviews, allocations are increased/decreased, wherever necessary.

#### **Custodian for keshoraipatan cooperative sugar mill, Rajasthan**

2545. SHRI KRISHNA KUMAR GOYAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Government have appointed a custodian for the "Keshoraipatan Cooperative Sugar Mills Rajasthan" and if so, since when and the reasons therefor;

(b) when this mill started production during this production year and the price of sugarcane being paid by it?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) The management of the mill was taken over by the Central Government under the Sugar Undertakings (Taking over of Management) Act, 1978, and under Section 5 of the Act a Custodian was appointed to manage the mill on behalf of the Central Government. The first Custodian was appointed on 26-12-78 and the present Custodian was appointed on 17-6-82.

(b) The mill started production during the current sugar year, 1982-83 (October to September), on 24-1-1983. The cane price being paid by the mill is Rs. 16.10 per quintal at the gate.

#### **Losses of grains by FCI in storage and transit**

2546. SHRI H. N. BAHUGUNA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that there has been large scale spoilage loss of wheat in State/Central godowns due to failure to take advance steps leading to huge losses and if so, whether Government have